NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

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C.P No. 1119/(MAH)/2017 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.07.2017

NAME OF THE PARTIES:

Sushma Jain

V/s.

Nirmal Lifestyle Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

1. Suintounsel Mr. Shyam Mehta and

Counsel Mr. Aid Doctor alm

Advocate Ns. Sonali Aggarwal

i/b M/s Junnarkant Assorbates,

Advocates for Applicant

2. DEEPAN DZ=FF Advocate for i/hy MOP 1 PARTINERS Corporte Debr

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ORDER CP No.1119/ I&BP/NCLT/MB/MAH/2017

Both the parties stated that settlement is likely to happen, at their request, list this matter for reporting Settlement on 17.7.2017.

Sd/-

V. NALLASENAPATHY Member (Technical) Sci/-B.S.V. PRAKASH KUMAR Member (Judicial)